

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000040/2022	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
2	BLAPL/0011777/2022	PRAFULLA PARICHHA VS STATE OF ODISHA	S.S.RAY 2 VS	ADVA /47 /2009 () //
3	BLAPL/0011778/2022	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SUDEP KUMAR SARANGI VS	CHANDAKA P.S. /161 /2021 () //
4	BLAPL/0011779/2022	DIPAK KUMAR SAHOO @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	HEMGIR /180 /2022 () //
5	BLAPL/0011780/2022	SANJAYA @ SANJAY KUMAR DASH VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /696 /2022 () //
6	BLAPL/0011781/2022	PRASHANTA NAHAK @ PRASANTA NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /299 /2022 () //
7	BLAPL/0011782/2022	RAMA KRISHNA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
8	BLAPL/0011783/2022	SHIVA DEVENDER VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
9	BLAPL/0011784/2022	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CAPITAL P.S. /620 /2022 () //
10	BLAPL/0011785/2022	SRIKANTA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /403 /2022 () //
11	BLAPL/0011786/2022	CHANDRA KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 () //

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12	BLAPL/0011787/2022	SIBA NAIK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KANJIPANI /51 /2022 () //
13	BLAPL/0011788/2022	SIV SANKAR KATIK VS STATE OF ODISHA	JULU KHANSAMA VS	NABARANGAPUR TOWN /118 /2021 () //
14	BLAPL/0011789/2022	MD. IRSAD @ KADIR @ KALLU VS STATE OF ODISHA	BIBHUTI SATPATHY VS	LAKHANPUR /236 /2020 () //
15	BLAPL/0011790/2022	BHUBAN MOHAN DASH VS STATE OF ODISHA	JEETENDRA SAHU VS	KEONJHAR SADAR /397 /2022 () //
16	BLAPL/0011791/2022	JAYA @ JAYADEB BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHANTY VS	LAXMISAGAR P.S. /36 /2022 () //
17	BLAPL/0011792/2022	MAHENDRA SINGH VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	/ /0 () //
18	BLAPL/0011793/2022	BHIMA POLEI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KABISURYANAGAR (KODALA) /509 /2022 () //
19	BLAPL/0011794/2022	KUMUDA SAGARIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
20	BLAPL/0011795/2022	SHREEKANTA PARIDA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 () //
21	BLAPL/0011796/2022	MAMA @ MANAS SWAIN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ERASAMA /231 /2021 () //
22	BLAPL/0011797/2022	NIRANJAN BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /222 /2022 () //
23	BLAPL/0011798/2022	BHARAT NAIK	BIJAYA KUMAR PARIDA	TARASINGI /37 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011799/2022	PRASANT NAG	TUKUNA KUMAR MISHRA	PADWA /78 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011800/2022	JAGAT RAM NAYAK	SURYAKANTA DWIBEDI	KANTAMAL /160 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011801/2022	RAGHUNATH NAIK	JYOTIRMAYA SAHOO	SHERAGADA /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011802/2022	RABINARAYAN PANDA	LALITENDU MISHRA	CUTTACK VIGILANCE /8 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
28	BLAPL/0011803/2022	SURYAKANTA DAS	JAYANTA KUMAR MAJHI	BASTA /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011804/2022	SAILA @ SANTOSH NAYAK	PUNIL KUMAR SWAIN	MARKAT NAGAR /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011805/2022	BISWAJIT MOHAPATRA @ KALIA	SOURA CHANDRA MOHAPATRA	JAGATPUR /463 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011806/2022	ABHIMANYU SETHI	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011807/2022	RAMESH CHANDRA SETHY @ SETHI	BINAYA BHUSAN ROUSTRAY	CHANDRASEKHARPUR /417 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011808/2022	JAYA LIMA	SRIKANTA MAHUNTA	PADMAPUR /34 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011809/2022	DILIP NAIK	LAMBODOR ACHARI	JAGANNATHA PRASAD /201 /2018
		VS	VS	()

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35	BLAPL/0011810/2022	STATE OF ODISHA ARUP DAS ADHIKARI VS	JYOTIRMAYA SAHOO VS	// / /0 ()
36	BLAPL/0011811/2022	STATE OF ODISHA KIRAN KHORA VS	NIRANJAN LENKA VS	// SUNABEDA /113 /2021 ()
37	BLAPL/0011812/2022	STATE OF ODISHA DEBU MURMU VS	SURYAKANTA DWIBEDI VS	// Bamapada (Industrial Area) /58 /2018 ()
38	BLAPL/0011813/2022	STATE OF ODISHA KAMAL LOCHAN BEHERA VS	PRADEEP KUMAR DAS VS	// / /0 ()
39	BLAPL/0011814/2022	STATE OF ODISHA MUSA @ HARISH CHANDRA DAS VS	JAYANTA KUMAR MAJHI VS	// BASTA /193 /2022 ()
40	BLAPL/0011815/2022	STATE OF ODISHA GAGAN DAS VS	BHABANI SHANKAR DASPARIDA VS	// KHAIRA /209 /2022 ()
41	BLAPL/0011816/2022	STATE OF ODISHA KHEMCHAND SAHU VS	RAJIB LOCHAN PATTNAIK VS	// SEMILLIGUDA /144 /2022 ()
42	BLAPL/0011817/2022	STATE OF ODISHA PARSHU @ PARSHURAM PRADHAN VS	SABYASACHI MISHRA VS	// JATNI P.S. /297 /2022 ()
43	BLAPL/0011818/2022	STATE OF ODISHA CHANDAN KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /383 /2022 ()
44	BLAPL/0011819/2022	STATE OF ODISHA PAPU @ PABITRA MOHAN SAHU VS	BIKASH KUMAR DASH VS	// NAKTIDEUL /70 /2022 ()
45	BLAPL/0011820/2022	STATE OF ODISHA PRAFULLA PARICHHA VS STATE OF ODISHA	S.S.RAY 2 VS	// ADVA /26 /2010 () //

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46	BLAPL/0011821/2022	RAJENDRA KUMAR JENA @ RAJU VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /187 /2022 () //
47	BLAPL/0011822/2022	BINOD SAHU @ BINA @ BINOD KUMAR SAHU VS STATE OF ODISHA (EXCISE)	SIDHESWAR MOHANTY VS	ORIENT /190 /2020 () //
48	BLAPL/0011823/2022	BIPIN DHIR VS STATE OF ODISHA	DINABANDHU NAYAK VS	JENAPUR /81 /2022 () //
49	BLAPL/0011824/2022	PRASHANT RAY VS STATE OF ODISHA	ANIMESH MOHANTY VS	DEOGARH /799 /2022 () //
50	BLAPL/0011825/2022	SAHADEB ALAM KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JAGATPUR /473 /2022 () //
51	BLAPL/0011826/2022	MANGULU PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /314 /2022 () //
52	BLAPL/0011827/2022	MANORANJAN MOHANTY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ADVA /89 /2022 () //
53	BLAPL/0011828/2022	KANGARU BHUYAN VS STATE OF ODISHA	BASUDEV PUJARI VS	DIGAPAHANDI /250 /2020 () //
54	BLAPL/0011829/2022	SUNARAM TUDU VS STATE OF ODISHA	DEBABRATA DASH VS	HARICHANDANPUR /171 /2022 () //
55	BLAPL/0011830/2022	SIKANDAR BAGH VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BINIKA /237 /2022 () //
56	BLAPL/0011831/2022	KARTIK POOJARI VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 () //
57	BLAPL/0011832/2022	SIBAJI BARADA	SANJIB KUMAR BHANJADEO	POLASARA PS /308 /2022

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		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0011833/2022	SATYARANJAN BEHERA	NISHIKANTA MISHRA	CUTTACK SADAR /485 /2022
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000688/2022	M/S MISRILALL MINES PVT. LTD., JAJPUR	ADV.	//
		VS	VS	0
		UNION OF INDIA		//
60	CMAPL/0000689/2022	M/S RAJA MEDICALS	adv.	//
		VS	VS	0
		ADDL. COMMISSIONER OF SALES TAX (APPEAL)		//
61	CMAPL/0000690/2022	KARTIKA DALAI	ADV	//
		VS	VS	0
		COLLECTOR, BALASORE		//
62	CMAPL/0000691/2022	SRIKRISHNA MANGARAJ	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
63	CMAPL/0000692/2022	KEDAR BALBANTARAY	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
64	CMAPL/0000693/2022	GOBINDA BEHERA	ADV	//
		VS	VS	0
		THE COLLECTOR, GANJAM		//
65	CMAPL/0000694/2022	DHARTI DREDGING AND INFRACTURE LTD.	ADV.	//
		VS	VS	0
		COMMNR.OF COMMERCIAL TAXES		//
66	CMAPL/0000695/2022	SUDHIR KUMAR NAYAK	ADV.	//
		VS	VS	0
		UNION OF INDIA		//
67	CMAPL/0000696/2022	BASANTA KUMAR BEHERA@BASANT KUMAR BEHERA	KEDAR SANKAR SAHU	//
		VS	VS	0
		CHIEF MANAGING DIRECTOR, MCL, SAMBALPUR		//
68	CMAPL/0000697/2022	M/S.S.M. LOGISTICS	ADV.	//
		VS	VS	0

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69	CMAPL/0000698/2022	ADDL. COMMNR. OF SALES TAX(APPEAL) CZ, CUTTACK BASANTA KUMAR PANDA VS STATE OF ODISHA	RAJIB RATH VS	// // 0 //
70	CMAPL/0000699/2022	UEMESH CHANDRA SWAIN VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
71	CMP/0001191/2022	CHITTARANJAN MOHAPATRA VS SHREE SHREE BABA KAPILESWAR DEV	ABHIJIT DAS VS	// 0 //
72	CMP/0001192/2022	CHITTARANJAN PATI VS PARSURAM PATI	SUKANTA KUMAR NAYAK VS	// 0 //
73	CONTC/0007204/2022	DR. HEMANTA KUMAR BEHERA VS DR. MONASHARMA,THE ADDL. CHIEF SECY.,HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
74	CONTC/0007205/2022	NILAKANTHA BARIK VS RABINDRA NATH SAHU, IAS	ADV. VS	// 0 //
75	CONTC/0007206/2022	PMR STEELS, SUNDARGARH VS VINAY KUMAR TRIPATHY, I.A.S.	SARADA PRASAD DASH VS	// 0 //
76	CONTC/0007207/2022	HARIKRUSHNA SAHU VS RATNAKAR ROUT, I.A.S.	BAMADEV BARAL VS	// 0 //
77	CONTC/0007208/2022	GYANARANJAN NAYAK VS BISHNUPADA SETHI, PRINCIPAL SECY. TO GOVT., HIGHER EDU. DEPT.	ADV VS	// 0 //
78	CONTC/0007209/2022	ADWEITA CHARAN ROUT VS PRADIP KUMAR SAMAL, ENGINR. IN CHIEF, RURAL WORKS, ODISHA	PRABHU PADARBINDA PARIDA VS	// 0 //
79	CONTC/0007210/2022	PRAHALLAD ROUT VS VISHAL KUMAR DEV, I.A.S.	PRABHU PADARBINDA PARIDA VS	// 0 //

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80	CONTC/0007211/2022	MANIKESWARI BARIK VS SUBHASARMA, IAS	ADV. VS	// 0 //
81	CONTC/0007212/2022	BASANTA KUMAR NAIK VS PRADIP KUMAR SAMAL, ENGNR. IN CHIEF, RURAL WORKS DIVISION, BBSR	PRABHU PADARBINDA PARIDA VS	// 0 //
82	CONTC/0007213/2022	PRANITA KUMARI PANIGRAHY VS ASWATHY S., I.A.S.	JYOTI RANJAN KHUNTIA VS	// 0 //
83	CONTC/0007214/2022	PURNA CHANDRA DAS VS ASWATHY S., I.A.S.	JYOTI RANJAN KHUNTIA VS	// 0 //
84	CONTC/0007215/2022	SUBAS CHANDRA PARIDA VS ASWATHY S., I.A.S.	JYOTI RANJAN KHUNTIA VS	// 0 //
85	CONTC/0007216/2022	SANKAR KUMAR NAHAK VS ASWATHY S., I.A.S.	JYOTI RANJAN KHUNTIA VS	// 0 //
86	CONTC/0007217/2022	PANCHANAN NAYAK VS ASWATHY S., I.A.S.	JYOTI RANJAN KHUNTIA VS	// 0 //
87	CONTC/0007218/2022	MADHAB CHANDRA ROUT VS SUSHANTA DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	MANAS RANJAN DHAL VS	// 0 //
88	CONTC/0007219/2022	PRAKASH NAYAK VS DIPTI MOHAPATRA, CHIEF DISTRICT VETERINARY OFFICER, KENDRAPARA	ADV VS	// 0 //
89	CONTC/0007220/2022	DR. ARCHANA KANUNGO VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
90	CONTC/0007221/2022	JYOTSNAMAYI SINGH VS SATYABRATA SAHU	SUBHASHREE MOHANTY VS	// 0 //
91	CONTC/0007222/2022	BHARATI PRAVA KARAN	ADV	//

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		VS	VS	()
92	CONTC/0007223/2022	DR. DALIP SINGH, I.A.S. BHIKARI CHARAN SANKHUA	ADV	//
		VS	VS	()
93	CONTC/0007224/2022	ASHOK KUMAR MAJHI, TAHASILDAR, VYASANAGAR MAYADHAR SAHOO	ADV	//
		VS	VS	()
94	CONTC/0007225/2022	UDHAVA CHANDRA MAJHI, REGISTRAR, COOPERATIVE, SOCIETIES JAYARAM SAHOO	ADV	//
		VS	VS	()
95	CONTC/0007226/2022	ASWATHY S., I.A.S LACHHAMAN SETHI	ADV	//
		VS	VS	()
96	CONTC/0007227/2022	ASWATHY S., I.A.S MANOJ KUMAR BARIK	ADV	//
		VS	VS	()
97	CONTC/0007228/2022	ANU GARG, I.A.S. ARJUNA CHANDRA BARIK	ADV.	//
		VS	VS	()
98	CRLA/0001073/2022	ASWATHY S., I.A.S. SURAJ SHARMA @ NEPU	RABI NARAYAN MOHANTY	NAYAPALLI P.S. /226 /2013
		VS	VS	()
99	CRLA/0001074/2022	STATE OF ODISHA RAJA @ BIJULI @ SADAM HUSAIN KHAN @ MALLICK MITAV TRIPATHY		//
		VS	VS	NAYAGARH /167 /2012
		VS	VS	()
100	CRLA/0001075/2022	STATE OF ODISHA ABHI MANGAR @ DILLIP NAYAK	BISWAJIT NAYAK	RAGHUNATHPALI /86 /2014
		VS	VS	()
		VS	VS	//
101	CRLA/0001076/2022	STATE OF ODISHA NILAKANTHA MOHANTY	NIRANJAN HOTA	SAHID NAGAR P.S. /337 /2016
		VS	VS	()
		VS	VS	//
102	CRLMA/0000342/2022	STATE OF ODISHA HITESH DAS@ HITES	AJAYA KUMAR PRADHAN	MANCHESWAR P.S. /220 /2021
		VS	VS	()

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103	CRLMA/000343/2022	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	AJIT KUMAR BARIK VS	// KHANDAGIRI P.S. /582 /2021 ()
104	CRLMC/0003679/2022	STATE OF ODISHA MUNI MOHANTY VS	SUSHANTA HARICHANDAN VS	// CHAULIAGANJA /276 /2016 ()
105	CRLMC/0003680/2022	STATE OF ODISHA ANUPA KUMAR BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /159 /2017 ()
106	CRLMC/0003681/2022	STATE OF ODISHA CHINU@SASANKA SEKHAR PATTNAIK VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
107	CRLMC/0003682/2022	STATE OF ODISHA KHIROD CHANDRA SING SOY@KHIROD SAY VS	PRAKASH KUMAR MISHRA VS	// RARUAN /40 /2013 ()
108	CRLMC/0003683/2022	STATE OF ODISHA UTTAM PRADHAN VS	JYOTIRMAYA SAHOO VS	// MAHILA (BERHAMPUR) /124 /2022 ()
109	CRLMC/0003684/2022	STATE OF ODISHA PATHANI JENA VS	ANITA SAHOO VS	// FATEGARH /238 /2022 ()
110	CRLMC/0003685/2022	STATE OF ORISSA PRASAN PRADHAN VS	ARJEET MISHRA VS	// JAJPUR ROAD /109 /2010 ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur)
111	CRLMC/0003686/2022	STATE OF ODISHA GIRIDHAR CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	// Spl/0000574/2013 / /0 J.M.F.C.,KORAPUT(Koraput)
112	CRLMC/0003687/2022	STATE OF ODISHA AMULYA VEER VS	DIPTI RANJAN BHOKTA VS	// ICC/0000022/2016 GHASIPURA /302 /2017 ()
113	CRLMC/0003688/2022	STATE OF ODISHA AKSHYA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// MALKANGIRI /302 /2022 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000350/2022

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114	CRLMC/0003689/2022	ASIT KUMAR @ CHINU VS STATE OF ODISHA	CHANDANA MISHRA VS	KISSANNAGAR PS /144 /2019 () //
115	CRLMC/0003690/2022	SURYA RAULO VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /236 /2019 () //
116	CRLMC/0003691/2022	RAJANIKANTA MAHALIK VS DEBASHREE MOHANTY	DIPAK RANJAN MISHRA VS	/ /0 () //
117	CRLMC/0003692/2022	SUBASH @ SUBAS PRADHAN VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	KINJIRKELA /90 /2021 () //
118	CRLMC/0003693/2022	MAHENDRA KUMAR PRADHAN VS TAHASILDAR, PARJANG	G.K.NANDA VS	/ /0 () //
119	CRLMC/0003694/2022	RAMA KRUSHNA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /134 /2022 () //
120	CRLMC/0003695/2022	RUBI@PUSPANJALI BARAL@SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	NIHALPRASAD /45 /2016 () //
121	CRLMC/0003696/2022	KAILASH AGRAWALLA @ KALIASH CHANDRA AGRAWALLA VS STATE OF ODISHA	SAROLU KUMAR DASH VS	BHUBAN /1028 /2014 () //
122	CRLMC/0003697/2022	PRASANNA KUMAR LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /247 /2013 () //
123	CRLMC/0003698/2022	SATYA PRAKASH MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MAHILA P.S.(BBSR) /36 /2019 () //
124	CRLMC/0003699/2022	S.TRUPTIMAYEE PRADHAN@SUSIL KUMAR PRADHAN VS STATE OF ODISHA	ANJAY KUMAR DAS 2 VS	BOUDH /272 /2021 () //
125	CRLMC/0003700/2022	ASISH KUMAR MOHANTY@GULUA	DEBASIS TRIPATHY	KENDRAPARA SADAR /424 /2022

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		VS	VS	()
126	CRLMC/0003701/2022	STATE OF ODISHA DIPU@SANGRAM KESHARI PRADHAN	GYANALOKA MOHANTY	// ATHGARH /193 /2012
		VS	VS	()
127	CRLMC/0003702/2022	STATE OF ODISHA SURYAKANTI RANA	RABINDRANATH PRUSTY	// TIGIRIA /65 /2021
		VS	VS	()
128	CRLMC/0003703/2022	STATE OF ODISHA SK. HUSSAIN	BHABANI SHANKAR DASPARIDA	// SAHADEV KHUNTA /352 /2022
		VS	VS	()
129	CRLMC/0003704/2022	STATE OF ODISHA SABITA MAHALIK	JYOTIRMAYA SAHOO	// NARASINGHPUR /121 /2021
		VS	VS	()
130	CRLMC/0003705/2022	STATE OF ODISHA BIKRAMADITYA SAMAL	SIDDHARTH PRASAD MISHRA	// ADVA /52 /2021
		VS	VS	()
131	CRLMC/0003706/2022	STATE OF ODISHA BIJAYA BISHOYI @ BIJAY BISHOI	BIJAY KUMAR BEHERA	// GOSANINUAGAM /83 /2021
		VS	VS	()
132	CRLMP/0002433/2022	STATE OF ORISSA RASMITA SAHOO	SUSANTA KUMAR NATH	// KRUSHNA PRASAD /165 /2022
		VS	VS	()
133	CRLMP/0002434/2022	THE DIRECTOR GENERAL OF POLICE,CUTTACK RAKESH KUMAR @ RAKESH KUMAR SETH	SUDHIR KUMAR	// / /0
		VS	VS	()
134	CRLMP/0002435/2022	MANISHA LOHANI SETH MANOJ KUMAR NAYAK	RESHMA BEHERA	// / /0
		VS	VS	()
135	CRLMP/0002436/2022	STATE OF ODISHA SABITA ROUT @ DALAI	DEBASISH SAMAL	// / /0
		VS	VS	()
136	CRLREV/0000569/2022	STATE OF ODISHA SWASTIDA SATPATHY	SWASTIDA SATPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLREV/0000570/2022	ANANTA NARAYAN BEHERA BIBHUTI BHUSAN BHOI @ KAINRU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// TUSRA /2 /2012 ()
138	CRLREV/0000571/2022	RAJENDRA KSHIRABDHI TANMAYA KANTA @ RAJENDRA KANTH VS STATE OF ODISHA	ANANDA KANTH VS	// FATEGARH /23 /2013 ()
139	CRLREV/0000572/2022	JALIA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// CHAMPUA /99 /2014 ()
140	FAO/0000449/2022	DUVVU GANGA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //
141	FAO/0000450/2022	NALCO .LTD. VS E.S.I.C.	PAMI RATH VS	// () //
142	FAO/0000451/2022	NALCO .LTD. VS E.S.I.C.	PAMI RATH VS	// () //
143	FAO/0000452/2022	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //
144	MACA/0000647/2022	LAXMI SARDAR VS GOBINDA DAS	KAPILA CHARAN NAYAK VS	// () //
145	MACA/0000648/2022	MADHABILATA DAS VS GOBINDA DAS	KAPILA CHARAN NAYAK VS	// () //
146	MACA/0000649/2022	DIJA@DURYODHAN JENA VS GUNTAMANI MAJHI	KARUNAKAR DAS VS	// () //
147	MATA/0000248/2022	RASHMI RANJAN NAYAK VS PRAMODA MANJARI NAYAK	BIBEKANANDA BHUYAN VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MATA/0000249/2022	NALINI BISWAL VS RAKESH PARIDA	AMIT PRASAD BOSE VS	// 0 //
149	MSA/0000005/2022	ANIL KUMAR SINGHDEO VS JAGANNATH MAHAPRAVU, BIJE RAJAPUR,	SAMIR KUMAR MISHRA VS	// 0 //
150	RPFAM/0000321/2022	RAJAT KUMAR SAHOO VS MITALI MADHUSMITA	PRASANTA KUMAR SAHOO VS	// 0 //
151	RPFAM/0000322/2022	RAMAKRUSHNA MAITY VS MAMANI MAITY	SAMARENDRA BAHADUR VS	// 0 //
152	RPFAM/0000323/2022	SAI PRASAD TRIPATHY VS NIBEDITA DASH	SUSANTA KUMAR NATH VS	// 0 //
153	RPFAM/0000324/2022	PADMAJA SAHOO VS HIMANSHU BHUSAN SAHU	H.N.MOHAPATRA VS	// 0 //
154	RSA/0000326/2022	SANATAN BAG VS THANA SUNDER BAG	PRASANTA KUMAR SATAPATHY VS	// 0 //
155	RSA/0000327/2022	NANDIKOTA PREM KUMAR VS MEENA KUMARI MULJI	S.SASI BHUSAN VS	// 0 //
156	RVWPET/0000329/2022	CHITAI SUKIA@SITARAM VS BRANCH MANAGER, IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.	DHANANJAYA MUND VS	// 0 //
157	RVWPET/0000330/2022	MANJURI @ MANJORI NAYAK VS ASWINI KUMAR NAYAK	CHANDANSAMANTARAY VS	// 0 //
158	TRP(C)/0000458/2022	ROJALIN SWAIN VS DEBADATTA ROUT	BIKRAM CHANDRA GHADAI VS	// 0 //
159	WA/0001603/2022	KANTI DEVI	BANABIHARI RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0001604/2022	COLLECTOR, SAMBALPUR CHITTARANJAN NAYAK	NIRANJAN PANDA	//
		VS	VS	0
161	WA/0001605/2022	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
162	WA/0001606/2022	PRAVARANI ROUL RAMESH CHANDRA SWARO	SADASIVA PATRA	//
		VS	VS	0
163	WA/0001607/2022	BERHAMPUR UNIVERSITY, GANJAM SHIBARAM MAHAPATRA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
164	WA/0001608/2022	STATE OF ODISHA TRINATH GOUDA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
165	WA/0001609/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
166	WA/0001610/2022	MUKUNDA DEHURY ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
167	WA/0001611/2022	SUSHANTA KUMAR BEHERA SECY., WATER RESOURCES DEPT., ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
168	WP(C)/0032015/2022	CHINTAMANI SAHOO KSHIROD PADHAN	KIRTAN DANG	//
		VS	VS	0
169	WP(C)/0032016/2022	STATE OF ODISHA POOJA @ PUJA CHAWALA	TANMAY MISHRA	//
		VS	VS	0
170	WP(C)/0032017/2022	STATE OF ODISHA SABITA MALLA	RAMESH AGARWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0032018/2022	RM, BANK OF BARODA, CUTTACK BALARAM SAHOO VS	BASUDEV BARIK VS	// // ()
172	WP(C)/0032019/2022	THE REGIONAL PROVIDENT FUND COMMNR., BBSR MANORANJAN SAHANI VS	GIRIJA SANKAR MOHANTY VS	// // ()
173	WP(C)/0032020/2022	THE MANAGER, INDUSIND BANK, LTD., CUTTACK MANORANJAN SAHANI VS	GIRIJA SANKAR MOHANTY VS	// // ()
174	WP(C)/0032021/2022	THE MANAGER, INDUSIND BANK LTD., JAGATSINGHPUR KALI CHARAN DALEI VS	AMITAV DAS VS	// // ()
175	WP(C)/0032022/2022	STATE OF ODISHA SUNIL KUMAR BHOI VS	SUBHAM SHARMA VS	// // ()
176	WP(C)/0032023/2022	DIRECTOR OF AGRICULTURAL MARKETING CUM MEMBER SECY., BBSR SANTOSINI PODH VS	LALIT SAHU VS	// // ()
177	WP(C)/0032024/2022	STATE OF ODISHA NIRAKAR MISHRA VS	HARISH CHANDRA SAHOO VS	// // ()
178	WP(C)/0032025/2022	STATE OF ODISHA BISHNU CHARAN SAHOO VS	GIRIJA SANKAR MOHANTY VS	// // ()
179	WP(C)/0032026/2022	ADDL./JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION ODISHA, BOARD OF REVENUE/CUTTACK SAROJIN TRIPATHY VS	KUNJA SUNDAR DAS VS	// // ()
180	WP(C)/0032027/2022	STATE OF ODISHA BANABIHARI MAHANTA VS	KUNJA SUNDAR DAS VS	// // ()
181	WP(C)/0032028/2022	STATE OF ODISHA M/S. TURRIS INFRATECH PVT. LTD.,BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
		CHIEF MANAGER AND AO, PNB, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0032029/2022	GOPAL KRUSHNA RAY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
183	WP(C)/0032030/2022	PRAMOD KUMAR NATH VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
184	WP(C)/0032031/2022	AJIT KUMAR MINZ VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
185	WP(C)/0032032/2022	LALATENDU NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
186	WP(C)/0032033/2022	RINA NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
187	WP(C)/0032034/2022	GODABARISH KAR VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
188	WP(C)/0032035/2022	KANHEI JENA @ KANEI JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
189	WP(C)/0032036/2022	BANABIHARI NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
190	WP(C)/0032037/2022	KHIRABDI BEHERA VS JHARANA BEHERA	ANIL KUMAR DAS VS	// 0 //
191	WP(C)/0032038/2022	PRADIP KUMAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
192	WP(C)/0032039/2022	DEBASIS TRIPATHY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
193	WP(C)/0032040/2022	TILOTAMA JENA	SAILABALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0032041/2022	STATE OF ODISHA HARIBANDHU MAJHI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0032042/2022	STATE OF ODISHA RAGHAB JENA	SAILABALA JENA	//
		VS	VS	0
196	WP(C)/0032043/2022	STATE OF ODISHA ARUNA BADI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
197	WP(C)/0032044/2022	STATE OF ODISHA JAKRIAS KANDULNA	MANAS PATI	//
		VS	VS	0
198	WP(C)/0032045/2022	STATE OF ORISSA RAJENDRA MANNA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
199	WP(C)/0032046/2022	STATE OF ODISHA NABIN KUMAR SAMAL	MANAS PATI	//
		VS	VS	0
200	WP(C)/0032047/2022	STATE OF ORISSA SURYAMANI DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
201	WP(C)/0032048/2022	STATE OF ODISHA SURYA NARAYAN PANIGRAHI	SITANSU MOHAN SINGH	//
		VS	VS	0
202	WP(C)/0032049/2022	STATE OF ODISHA LOCHANI SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0032050/2022	STATE OF ODISHA LUKU SIKA	SIBA PRASAD PATI	//
		VS	VS	0
204	WP(C)/0032051/2022	STATE OF ODISHA KSHITISH CHANDRA BISI	SIBA PRASAD PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032052/2022	STATE OF ODISHA KUSUMANJALI BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
206	WP(C)/0032053/2022	STATE OF ODISHA ACHHAB SETHI VS	KRISHNA CHANDRA SAHU VS	// // ()
207	WP(C)/0032054/2022	STATE OF ODISHA RABINDRA KUMAR MAHARANA VS	SRINIVAS MOHANTY VS	// // ()
208	WP(C)/0032055/2022	STATE OF ODISHA BRAJA KISHORE NAYAK VS	SIBA PRASAD SWAIN VS	// // ()
209	WP(C)/0032056/2022	STATE OF ODISHA MAMALI MALLICK VS	PRASANT KISHORE RAY VS	// // ()
210	WP(C)/0032057/2022	SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA KRUSHNA CHANDRA SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	// // ()
211	WP(C)/0032058/2022	AO, CANARA BANK, BBSR BISWAJIT KARMAKAR VS	JAGAMOHAN PATTANAİK VS	// // ()
212	WP(C)/0032059/2022	THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR GIRIDHARI KUNDA VS	SABYASACHI MISHRA VS	// // ()
213	WP(C)/0032060/2022	STATE OF ODISHA RAKESH MISHRA VS	BAlDHAR SAHOO VS	// // ()
214	WP(C)/0032061/2022	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA ALOK RANJAN PATTANAİK VS	SASWATI MOHAPATRA VS	// // ()
215	WP(C)/0032062/2022	STATE OF ODISHA YEDLA BALANAGAMMA VS	P.V.BALAKRISHNA VS	// // ()
		THE TAHASILDAR CUM MUTATION OFFICER, GAJAPATI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0032063/2022	M/S P.K.MINERALS PVT. LTD., KEONJHAR VS STATE OF ODISHA	SUSANTA KUMAR DAS VS	// 0 //
217	WP(C)/0032064/2022	ANTARYAMI HOTA VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
218	WP(C)/0032065/2022	PRABHAT RANJAN BARIK VS STATE OF ODISHA	DR. JAGABANDHU DAS VS	// 0 //
219	WP(C)/0032066/2022	PADMANAV PRADHAN VS STATE OF ODISHA	DR. JAGABANDHU DAS VS	// 0 //
220	WP(C)/0032067/2022	BHAIRAB CHARAN PATTANAİK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
221	WP(C)/0032068/2022	BIJAYA BISWAL VS CHOLA FINANCE, CHENNAI	NETRANANDA BISWAL VS	// 0 //
222	WP(C)/0032069/2022	BANAMALI MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
223	WP(C)/0032070/2022	RAJESH MOHPATRA VS SAIL, ROURKELA	JAYDEEP PAL VS	// 0 //
224	WP(C)/0032071/2022	PRAFULLA CHANDRA PADHI VS THE COMMISSIONER OF ENDOWMENT, BBSR	GOPINATH MISHRA VS	// 0 //
225	WP(C)/0032072/2022	BATAKRUSHNA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
226	WP(C)/0032073/2022	SARTIKA BAG VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0032074/2022	RABINDRA BEHERA	DWARİKA PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE TAHASILDAR, KANTAPADA		//
228	WP(C)/0032075/2022	BANSHIDHAR SWAIN	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0032076/2022	GOVINDA SINGH	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032077/2022	RAJENDRA SINGH	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR., EPFO, BBSR		//
231	WP(C)/0032078/2022	SADHU MAHAKUR	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0032079/2022	KABITA PARIDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0032080/2022	MIHIR KUMAR SAHOO	ADITYA KUMAR PATANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0032081/2022	RANJAN KUMAR PATEL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0032082/2022	PRANATEE ROUT	ADITYA KUMAR PATANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0032083/2022	LAXMIPRIYA MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0032084/2022	PRAGATI BHUYAN	ADITYA KUMAR PATANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032085/2022	MAHESH KUMAR SETHY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0032086/2022	STATE OF ODISHA DR. KAUSHIK SAHA VS	AKSHAYA KUMAR NAYAK VS	// // ()
240	WP(C)/0032087/2022	STATE OF ODISHA MANORANJAN MOHANTY VS	RABINDRA KUMAR PATNAIK VS	// // ()
241	WP(C)/0032088/2022	REGIONAL CHIEF CONSERVATIVE OF FORESTS, ROURKELA BASANTI GHADAI VS	KISHOR CHANDRA PRADHAN VS	// // ()
242	WP(C)/0032089/2022	COMMNR.-CUM-SECY.,PANCHAYATI RAJ DEPT., BBSR SUMITRA PANDA VS	SATYABRATA MOHANTY VS	// // ()
243	WP(C)/0032090/2022	STATE OF ODISHA KALINGA WARRIOR SECURITY SERVICE VS	RAKESH BEHERA VS	// // ()
244	WP(C)/0032091/2022	STATE OF ODISHA ANANTARAM MAJHI VS	GANESH PRASAD SAMAL VS	// // ()
245	WP(C)/0032092/2022	THE COLLECTOR, NUAPADA SUSHANTA MOHAPATRA VS	SANJIB MOHANTY VS	// // ()
246	WP(C)/0032093/2022	STATE OF ORISSA SUBHASIS RAY VS	DHITABRATA NAYAK VS	// // ()
247	WP(C)/0032094/2022	STATE OF ODISHA BIDYADHAR MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // ()
248	WP(C)/0032095/2022	STATE OF ODISHA RABINDRA KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0032096/2022	STATE OF ODISHA PRAHALLADA CHANDRA PATRA VS	JYOTI RANJAN KHUNTIA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0032097/2022	KANCHANBALA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0032098/2022	GANESWAR NATH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
252	WP(C)/0032099/2022	MALARANI SINHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0032100/2022	ANJALI NANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
254	WP(C)/0032101/2022	SAILABALA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0032102/2022	SANDHYARANI SAHANI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
256	WP(C)/0032103/2022	BIJAYA KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0032104/2022	PRAMATHA KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0032105/2022	LOKANATH PATI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
259	WP(C)/0032106/2022	RABINDRA PADHY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
260	WP(C)/0032107/2022	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0032108/2022	PADMA CHARAN BISWAL	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032109/2022	SUKADEBA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032110/2022	DANEILAL PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0032111/2022	BALAKRISHNA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0032112/2022	PRITANSHU PRIYADARSHINI BISWAL	CHITTA RANJAN DASH	//
		VS	VS	0
		SOBHAN KUMAR SAHU		//
266	WP(C)/0032113/2022	PARSURAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032114/2022	PURNIMA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0032115/2022	URMILA MINZ	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0032116/2022	DIBYANGSHU SEKHAR DUTTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032117/2022	SHYAM PRAKASH ROUT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032118/2022	BALAN MAJHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0032119/2022	SIBA PRASAD MAHAKUD	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0032120/2022	STATE OF ODISHA LIPIKA SAHOO VS	DURGESH NARAYAN RATH VS	// // ()
274	WP(C)/0032121/2022	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0032122/2022	STATE OF ODISHA HARIHAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0032123/2022	STATE OF ODISHA CHAKRADHAR MAHARANA VS	SUBASH CH PANI VS	// // ()
277	WP(C)/0032124/2022	STATE OF ODISHA JAYANTI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0032125/2022	STATE OF ODISHA LOKANATH PANDA VS	PABITRA KUMAR NAYAK VS	// // ()
279	WP(C)/0032126/2022	STATE OF ODISHA DIBAKAR MAIKAP VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0032127/2022	STATE OF ODISHA DOLAGOVINDA SETHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0032128/2022	STATE OF ODISHA MOHAN CHARAN BEHERA VS	SUBASH CH PANI VS	// // ()
282	WP(C)/0032129/2022	STATE OF ODISHA JAGABANDHU PARHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0032130/2022	STATE OF ODISHA DAMBARUDHAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032131/2022	SARU KISAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
285	WP(C)/0032132/2022	DIBAKAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0032133/2022	SNEHANJALI SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0032134/2022	PRADEEP CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0032135/2022	CHITTA RANJAN MISHRA VS REGIONAL DIRECTOR, RBI, BBSR	RABI NARAYAN BEHERA VS	// 0 //
289	WP(C)/0032136/2022	USHARANI BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0032137/2022	SMRUTI RANI BISOYI VS UNION OF INDIA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0032138/2022	BHAKTABANDHU DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0032139/2022	NABAGHAN MISHRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
293	WP(C)/0032140/2022	RAJA KISHORE RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0032141/2022	BHARATI PRAVA KARAN VS NATIONAL COUNCIL FOR CO OPERATIVE TRAINING, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0032142/2022	SANDHYARANI MOHANTY	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032143/2022	BINATI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032144/2022	MAMATA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032145/2022	PITABAS MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032146/2022	ODISHA GRAMYA BANK, PANKAPAL BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0032147/2022	RUKSANA KHANUM	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032148/2022	HIRALAL MAHANTA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0032149/2022	BIBHUTIBHUSAN NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032150/2022	KANHU CHARAN DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032151/2022	ODISHA GRAMYA BANK, PATILO BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE REGISTRAR CIVIL COURT CUM DDO, JAGATSINGHPUR		//
305	WP(C)/0032152/2022	BISWAMBER SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032153/2022	TRIPATI TANUJA BAL	SAROJ KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032154/2022	STATE OF ODISHA AGANI CHARAN GIRI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0032155/2022	STATE OF ODISHA NIRANJAN PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0032156/2022	STATE OF ODISHA ODISHA GRAMYA BANK, PANKAPAL BRANCH VS	AUROVINDA MOHANTY VS	// // ()
310	WP(C)/0032157/2022	STATE OF ODISHA HARISH CHANDRA PATEL VS	DEBENDRANATH MISHRA VS	// // ()
311	WP(C)/0032158/2022	UNION OF INDIA SUKHENDU BIKASH PARAMANIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0032159/2022	STATE OF ODISHA BENUDHAR ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0032160/2022	STATE OF ODISHA PRASANTA PRADHAN VS	SUSANTA KUMAR SAHU VS	// // ()
314	WP(C)/0032161/2022	STATE OF ODISHA BAIKUNTHA BIHARI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0032162/2022	STATE OF ODISHA BASANT KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0032163/2022	STATE OF ODISHA ROOP KUMAR NAIK VS	DEEPAK RANJAN SUNDARAY VS	// // ()
317	WP(C)/0032164/2022	STATE OF ODISHA SATYANARAYAN MOHAPATRA VS COLLECTOR CUM DM, NAYAGARH	PRONOY MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032165/2022	RAJALAXMI SAHU VS STATE OF ORISSA	SUBHENDU KUMAR NAYAK VS	// 0 //
319	WP(C)/0032166/2022	PRAKASH KUMAR PANDA VS THE STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
320	WP(C)/0032167/2022	ASHAMANI UDABAR VS BPCL, MUMBAI	A.K.SAHOO VS	// 0 //
321	WP(C)/0032168/2022	GEETA KUMARI SAHU VS SUBHRA PARIJATA SAHU	PRASANNA KUMAR DASH VS	// 0 //
322	WP(C)/0032169/2022	MANOJ KUMAR GUMANSINGH VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
323	WP(C)/0032170/2022	KAILASH CHANDRA BARAL VS ADDL. CHIEF SECY., TO GOVT., R AND DM DEPT., BBSR	SUSANTA KUMAR NATH VS	// 0 //
324	WP(C)/0032171/2022	NILIMA PATRA @ BARISAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
325	WP(C)/0032172/2022	SRIKANT KUMAR PADHY VS DIRECTOR OF HEALTH SERVICES, GOVT. OF ODISHA	PRONOY MOHANTY VS	// 0 //
326	WP(C)/0032173/2022	THRIVENI MAZDOOR SABHA, KEONJHAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
327	WP(C)/0032174/2022	RAJAT KUMAR MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
328	WP(C)/0032175/2022	BINAYAK BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
329	WP(C)/0032176/2022	BHUBANANANDA BISWAL	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0032177/2022	GANGADHAR JENA	TUSHARKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032178/2022	PRAVAKAR JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0032179/2022	KARUNAKAR JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0032180/2022	MANAB CHANDRA GHOSH	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0032181/2022	HEMANTA KUMAR JENA	GOUTAM KUMAR ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0032182/2022	DAMODAR BHOI	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0032183/2022	PRABHAT KUMAR DEY	SATYAJIT MOHAPATRA-2	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0032184/2022	SADASIBA SWAIN	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0032185/2022	MOHANJI LAL	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0032186/2022	SIDHESWARI DALEI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0032187/2022	FAKIR MOHAN BODRA	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032188/2022	STATE OF ODISHA RUCHI ICE CREAM FACTORY, GANJAM VS	SOMADARSAN MOHANTY VS	// // 0
342	WP(C)/0032189/2022	EXECUTIVE ENGINEER (TPSODL), PURUSHOTTAMPUR ELECTRICAL DIV. SOBHAKAR LENKA VS	SHASHI BHUSAN JENA VS	// // 0
343	WP(C)/0032190/2022	STATE OF ODISHA B.SATYANARAYAN VS	MANAS CHAND VS	// // 0
344	WP(C)/0032191/2022	STATE OF ODISHA NIRANJAN SWAIN VS	NIRANJAN NAYAK VS	// // 0
345	WP(C)/0032192/2022	STATE OF ORISSA MANAGOBINDA BHANJA VS	SHASHI BHUSAN JENA VS	// // 0
346	WP(C)/0032193/2022	STATE OF ODISHA NRUSINGHA CHARAN SAHU VS	A.K.DAS VS	// // 0
347	WP(C)/0032194/2022	STATE OF ODISHA SNEHAMAYEE SWAIN VS	NIRANJAN NAYAK VS	// // 0
348	WP(C)/0032195/2022	STATE OF ORISSA RANJAN KUMAR SAHOO VS	A.K.DAS VS	// // 0
349	WP(C)/0032196/2022	STATE OF ODISHA RABINDRANATH LENKA VS	A.K.DAS VS	// // 0
350	WP(C)/0032197/2022	STATE OF ODISHA SUKRU PENTHIA VS	RABINDRANATH PRUSTY VS	// // 0
351	WP(C)/0032198/2022	STATE OF ODISHA PANCHANAN SAHOO VS STATE OF ODISHA	A.K.DAS VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032199/2022	HRUSHIKESH SAHU VS STATE OF ODISHA	A.K.DAS VS	// 0 //
353	WP(C)/0032200/2022	SK. ABDUL MOTALIB VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
354	WP(C)/0032201/2022	GOLAM RASUL KHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
355	WP(C)/0032202/2022	SULOCHANA BEHERA VS COMMNR. CONSOLIDATION, BBSR	RANJAN KUMAR ROUT VS	// 0 //
356	WP(C)/0032203/2022	MALAYA KUMAR KANHAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
357	WP(C)/0032204/2022	PRADEEP KUMAR NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
358	WP(C)/0032205/2022	SMITA BISWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
359	WP(C)/0032206/2022	LAXMAN HARIJAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
360	WP(C)/0032207/2022	SMITA BISWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
361	WP(C)/0032208/2022	SUBAL KUMAR BARAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
362	WP(C)/0032209/2022	RADHARANI RAUT VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
363	WP(C)/0032210/2022	SANTOSH KUMAR SAHU	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0032211/2022	STATE OF ODISHA PITAMBAR PUHAN	GANESH PRASAD SAMAL	//
		VS	VS	0
365	WP(C)/0032212/2022	STATE OF ODISHA BISWAMBAR NAIK	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
366	WP(C)/0032213/2022	STATE OF ODISHA PRAMODINI MAHAPATRA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
367	WP(C)/0032214/2022	STATE OF ODISHA SATYANANDA MOHANTA	RAJIV KUMAR MAHANTA	//
		VS	VS	0
368	WP(C)/0032215/2022	STATE OF ODISHA DEBABRATA CHAKRABARTI	AUROBINDA SAHOO	//
		VS	VS	0
369	WP(C)/0032216/2022	STATE INFORMATION COMMISSION, ODISHA, BBSR NIROJ KUMAR NAYAK	BISWAJIT NAYAK	//
		VS	VS	0
370	WP(C)/0032217/2022	RESERVE BANK OF INDIA, BBSR SANTOSH KUMAR PATNAIK	KEDAR KUMAR DASH	//
		VS	VS	0
371	WP(C)/0032218/2022	STATE OF ODISHA AXIS BANK LTD., BBSR	RAJJEET ROY	//
		VS	VS	0
372	WP(C)/0032219/2022	THE DM AND COLLECTOR, KHURDA SATYENDRA NATH KHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
373	WP(C)/0032220/2022	STATE OF ODISHA AXIS BANK LTD., BBSR.	RAJJEET ROY	//
		VS	VS	0
374	WPCRL/0000164/2022	THE DISTRICT MAGISTRATE AND COLLECTOR, KHURDA MADHAB PRASAD MOHANTY	MANOJ KUMAR MOHANTY	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WPCRL/0000165/2022	STATE OF ODISHA BASANTI MALLICK VS	SAKTI MOHAN BEHERA VS	// / /0 ()
376	ABLAPL/0015303/2022	STATE OF ODISHA HITENDRA KUMAR SAHOO VS	MANAS RANJAN DHAL VS	// KHARABEL NAGAR P.S. /421 /2022 ()
377	ABLAPL/0015304/2022	STATE OF ODISHA SOUBHGYA SWAIN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /590 /2022 ()
378	ABLAPL/0015305/2022	STATE OF ODISHA GUDU @ SWADHIN CHAUDHURY VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /384 /2021 ()
379	ABLAPL/0015306/2022	STATE OF ODISHA JEEBAN MALLIK @ REDDY VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /400 /2022 ()
380	ABLAPL/0015307/2022	STATE OF ODISHA BISHNU NAG @ HAGRU VS	SK. ZAFARULLA VS	// JODA /259 /2022 ()
381	ABLAPL/0015308/2022	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	KALPATARU ROUT VS	// MAHANGA /326 /2022 ()
382	ABLAPL/0015309/2022	STATE OF ODISHA KUNTALA SAHOO VS	BIPIN KUMAR NAYAK VS	// PIPLI /579 /2022 ()
383	ABLAPL/0015310/2022	STATE OF ODISHA SANATANA PATASAHANI VS	BIPIN KUMAR NAYAK VS	// PIPLI /599 /2022 ()
384	ABLAPL/0015311/2022	STATE OF ODISHA DUMA PASKA VS	S.S.RAY 2 VS	// CHANDRAPUR /65 /2021 ()
385	ABLAPL/0015312/2022	STATE OF ODISHA GOLAK BIHARI OJHA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// NIMAPADA /321 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015313/2022	TOFAN @ KRUTIBAS SAMANTARAY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DELANGA /328 /2022 () //
387	ABLAPL/0015314/2022	BABAJI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /362 /2022 () //
388	ABLAPL/0015315/2022	JAYASHREE SABAT VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LINGARAJ P.S. /172 /2022 () //
389	ABLAPL/0015316/2022	JUDHISTIR MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	barpalli /361 /2022 () //
390	ABLAPL/0015317/2022	SANJAY KUMAR SAHOO @ SANJAY SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GURUDIJHATIA /170 /2022 () //
391	ABLAPL/0015318/2022	RABINDRA SAHOO @ RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GURUDIJHATIA /170 /2022 () //
392	ABLAPL/0015319/2022	SACHIN SAHU VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /676 /2022 () //
393	ABLAPL/0015320/2022	SUDARSAN DORA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /281 /2022 () //
394	ABLAPL/0015321/2022	NIRAD CHANDRA BEURA VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	MAHILA P.S.(BBSR) /160 /2022 () //
395	ABLAPL/0015322/2022	ASHOK ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /386 /2022 () //
396	ABLAPL/0015323/2022	SRIKANTA DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /438 /2022 () //
397	ABLAPL/0015324/2022	BIKRAM NAYAK	SAMARENDRA BAHADUR	BANSADA /305 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0015325/2022	STATE OF ODISHA NARAYAN MUDLI	DIPTI RANJAN BHOKTA	// JEYPORE SADAR /283 /2022
		VS	VS	()
399	ABLAPL/0015326/2022	STATE OF ODISHA DAMBURDHAR SAHOO	SOUBHAGYA KUMAR DASH	// DHENKANAL SADAR /595 /2022
		VS	VS	()
400	ABLAPL/0015327/2022	STATE OF ODISHA DHARITREE BEHURA @ BEHERA @ JHUNA	SARAT KUMAR JENA	// JANKIA P.S. /351 /2022
		VS	VS	()
401	ABLAPL/0015328/2022	STATE OF ODISHA SAMIMA BIBI	SMRUTI RANJAN ROUT	// SALIPUR /323 /2022
		VS	VS	()
402	ABLAPL/0015329/2022	STATE OF ODISHA JITENDRA DAS	ABHAYA KUMAR PARIDA	// DELANGA /311 /2022
		VS	VS	()
403	ABLAPL/0015330/2022	STATE OF ODISHA PRABHU PRASAD PAIKARAY	RABI NARAYAN MOHANTY	// CHANDRASEKHARPUR /368 /2022
		VS	VS	()
404	ABLAPL/0015331/2022	STATE OF ODISHA SUNIL KUMAR PAHADSINGH @ HAPPY	PRASAN KUMAR MOHANTY	// DELANGA /352 /2019
		VS	VS	()
405	ABLAPL/0015332/2022	STATE OF ODISHA PITAR BHATRA	DIPTI RANJAN BHOKTA	// DAMANJODI /121 /2022
		VS	VS	()
406	ABLAPL/0015333/2022	STATE OF ODISHA SANTHABIRA SAMANTA BAIYEE	GANGADHAR SAMAL	// RAJKANIKA /230 /2018
		VS	VS	()
407	ABLAPL/0015334/2022	STATE OF ODISHA BIDYADHAR PRADHAN	BISWAJIT TRIPATHY	// DIGAPAHANDI /197 /2022
		VS	VS	()
408	ABLAPL/0015335/2022	STATE OF ODISHA SABIR KHAN	SATYA NARAYAN MISHRA 4	// NAIKANI-DIHI /244 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015336/2022	STATE OF ODISHA BHANJA KISHORE MALLICK VS	SATYA NARAYAN MISHRA 4 VS	// BHANDARIPOKHARI /394 /2022 ()
410	ABLAPL/0015337/2022	STATE OF ODISHA SUDHIR SEKHAR DEO VS	BIJAYA KUMAR RAGADA VS	// DHARUADIHI /146 /2022 ()
411	ABLAPL/0015338/2022	STATE OF ODISHA KABULI PATASAHANI VS	BIPIN KUMAR NAYAK VS	// PIPLI /599 /2022 ()
412	ABLAPL/0015339/2022	STATE OF ODISHA GANGADHAR BEHERA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /282 /2022 ()
413	ABLAPL/0015340/2022	STATE OF ODISHA MANMATH TAREI @ MOHAN VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /57 /2021 ()
414	ABLAPL/0015341/2022	STATE OF ODISHA BALARAM BEHERA VS	SARADA PRASAD DASH VS	// CHANDUA /83 /2022 ()
415	ABLAPL/0015342/2022	STATE OF ODISHA HARENDRA MAJHI @ HARI @ HARIMOHAN MAJHI VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /56 /2021 ()
416	ABLAPL/0015343/2022	STATE OF ODISHA BISHNUPADA SETHI VS	JAYANTA KUMAR MAJHI VS	// RUPSA /72 /2021 ()
417	ABLAPL/0015344/2022	STATE OF ODISHA BHOLA SUNA VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA /676 /2022 ()
418	ABLAPL/0015345/2022	STATE OF ODISHA ANIL GHADAI VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /465 /2022 ()
419	ABLAPL/0015346/2022	STATE OF ODISHA BISWAJIT PAIKRAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015347/2022	RAJESH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BERHAMPUR TOWN /116 /2016 () //
421	ABLAPL/0015348/2022	RATAN SAHA VS STATE OF ODISHA	BABITA SAHU VS	PAPERMETLA P.S. /16 /2022 () //
422	ABLAPL/0015349/2022	ABHAYA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASNAN DAS VS	BALIKUDA /516 /2022 () //
423	ABLAPL/0015350/2022	PRITISH KUMAR NAYAK VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	BALUGAON P.S. /247 /2022 () //
424	ABLAPL/0015351/2022	SIBA KUMBHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /687 /2022 () //
425	ABLAPL/0015352/2022	HARISH CHANDRA MAJHI @ ILLA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /8 /2022 () //
426	ABLAPL/0015353/2022	SANGRAMSEN BARIK @ TAPAN BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	JARAPADA /404 /2022 () //
427	ABLAPL/0015354/2022	CHANDAN KUMAR ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /376 /2022 () //
428	ABLAPL/0015355/2022	ARABINDA TANDI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /178 /2022 () //
429	ABLAPL/0015356/2022	MANTU @ JATINDRA LENKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /525 /2022 () //
430	ABLAPL/0015357/2022	PADMINI BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	JARAPADA /404 /2022 () //
431	ABLAPL/0015358/2022	PRADEEP KUMAR SAHU @ PRADEEP KUMAR SAHO@	BHISHKEK DASH	SAHID NAGAR P.S. /633 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0015359/2022	STATE OF ODISHA BISWANATH NAIK	PARTHA SARATHI NAYAK	// COLLIERY /578 /2022
		VS	VS	()
433	ABLAPL/0015360/2022	STATE OF ODISHA ANUP KUMAR DAS	BIBHU PRASAD MOHANTY	// BALASORE TOWN /259 /2022
		VS	VS	()
434	ABLAPL/0015361/2022	STATE OF ODISHA HARISH CHANDRA MAJHI @ ILLA	JAYANTA KUMAR MAJHI	// CHANDIPUR /47 /2022
		VS	VS	()
435	ABLAPL/0015362/2022	STATE OF ODISHA DR. RAJ KUMAR SANTUKA	TARUNKANTA PATTANAYAK	// BADAMBADI /278 /2022
		VS	VS	()
436	ABLAPL/0015363/2022	STATE OF ODISHA ASHOK KUMAR BHOI	RADHARAMAN DAS NAYAK	// KISHORENAGAR /220 /2022
		VS	VS	()
437	ABLAPL/0015364/2022	STATE OF ODISHA BALARAM DAS	DIBYAJYOTI SAHOO	// SINGLA /197 /2022
		VS	VS	()
438	ABLAPL/0015365/2022	STATE OF ODISHA PRASANTA KUMAR DAS	BIBHU PRASAD MOHANTY	// BALASORE TOWN /259 /2022
		VS	VS	()
439	ABLAPL/0015366/2022	STATE OF ODISHA NARENDRA KUMAR JENA @ KATHIA JENA	JYOTSNAMAYEE SAHOO	// PANIKOILI /167 /2022
		VS	VS	()
440	ABLAPL/0015367/2022	STATE OF ODISHA AMLAN JYOTI PRASANNA JENA	L.N.RAYATSINGH	// TUMUSINGA /261 /2022
		VS	VS	()
441	ABLAPL/0015368/2022	STATE OF ODISHA SUDHAKAR KHATUAL @ GHATUAL	PRIYA RANJAN SINGH	// BHUBAN /427 /2022
		VS	VS	()
442	ABLAPL/0015369/2022	STATE OF ODISHA BINODINI SAHOO @ SAHU	SABYASACHI MISHRA	// JATNI P.S. /309 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015370/2022	STATE OF ODISHA DEBADHI MEHER VS	JYOTIRMAYA SAHOO VS	// BIRMAHARAJPUR /226 /2022 ()
444	ABLAPL/0015371/2022	STATE OF ODISHA JAYALAXMI MAHAKUDA @ JAYALAXMI MAHANKUDU VS	SURAJYA NARAYAN SAHU VS	// MAHILA (BERHAMPUR) /207 /2022 ()
445	ABLAPL/0015372/2022	STATE OF ODISHA ASHOK KUMAR RAUTA @ ASHOK KUMAR ROUT VS	RAMAKANTA PRADHAN VS	// JAJPUR ROAD /588 /2022 ()
446	ABLAPL/0015373/2022	STATE OF ODISHA LAXMIDHAR BEHERA @ JUGULU VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /31 /2021 ()
447	ABLAPL/0015374/2022	STATE OF ODISHA GAGAN DAS @ SUBHA KUMAR DAS VS	JAYANTA KUMAR MAJHI VS	// BASTA /193 /2022 ()
448	ABLAPL/0015375/2022	STATE OF ODISHA DEBADATTA KANHAR VS	AMITAV TRIPATHY VS	// PHIRINGIA /39 /2022 ()
449	ABLAPL/0015376/2022	STATE OF ODISHA CHAITANYA NAIK VS	KEDAR SANKAR SAHU VS	// / /0 ()
450	ABLAPL/0015377/2022	STATE OF ODISHA CHANDRA MOHAN SAHOO VS	JAYANTA KUMAR MAJHI VS	// SINGLA /182 /2022 ()
451	ABLAPL/0015378/2022	STATE OF ODISHA RAJESH KUMAR VS	LALITENDU BHUYAN VS	// JASHIPUR /278 /2022 ()
452	ABLAPL/0015379/2022	STATE OF ODISHA PIR MAHAMMAD @ SK. PEER MOHAMMED VS	PRAVU PITYARTHI KU. PANDIT VS	// RAMACHANDAPUR /222 /2020 ()
453	ABLAPL/0015380/2022	STATE OF ODISHA BISWAMITRA DIGAL VS	CHHABI BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :25/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0015381/2022	MINATI DAS VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BHADRAK RURAL /557 /2022 () //
455	ABLAPL/0015382/2022	SOMYARANJAN DAS VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	OLATPUR /125 /2022 () //
456	ABLAPL/0015383/2022	CHAITANYA NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /117 /2022 () //
457	ABLAPL/0015384/2022	ADAITYA BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	TANGI (KHURDA) /600 /2022 () //
458	ABLAPL/0015385/2022	MITHUN MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /386 /2022 () //
459	ABLAPL/0015386/2022	CHELLAPA VISWANATHAN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	//0 () //
460	ABLAPL/0015387/2022	BAPI @ SUSHANTA KUMAR MAHALIK VS STATE OF ODISHA	SEPHALEE DAS VS	KHANTAPADA /170 /2022 () //
461	ABLAPL/0015388/2022	DADULU @ DIBYA RANJAN DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /437 /2022 () //
462	ABLAPL/0015389/2022	RAJA @ RANJIT BISWAL VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /390 /2022 () //
463	ABLAPL/0015390/2022	DURYODHAN NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /546 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :25/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	51/2022 WPCRL/164/2022	MADHAB PRASAD MOHANTY-MP	MANOJ KUMAR MOHANTY
2	71/2022 ARBA/23/2022	M/S. DALMIA CEMENT (BHARAT) LTD.-MP	SARADA PRASANNA SARANGI
3	71/2022 ARBA/23/2022	M/S. DALMIA CEMENT (BHARAT) LTD.-MP	SARADA PRASANNA SARANGI
4	238/2022 CMAPL/692/2022	KEDAR BALBANTARAY-MP	ADV.
5	288/2022 CONTC/7221/2022	JYOTSNAMAYI SINGH-MP	SUBHASHREE MOHANTY
6	288/2022 MATA/108/2020	SUBASH CHANDRA SAHOO-MP	BRAJABANDHU BISWAL
7	289/2022 MATA/249/2022	NALINI BISWAL-MP	AMIT PRASAD BOSE
8	330/2022 RVWPET/329/2022	CHITAI SUKIA@SITARAM-MP	DHANANJAYA MUND
9	330/2022 RVWPET/329/2022	CHITAI SUKIA@SITARAM-MP	DHANANJAYA MUND
10	331/2022 RVWPET/193/2016	JUBARAJ SAHU-MP	
11	332/2022 RVWPET/103/2017	BISHNU NAIK-MP	
12	333/2022 RVWPET/330/2022	MANJURI @ MANJORI NAYAK-MP	CHANDANSAMANTARAY
13	409/2022 RPFAM/321/2022	RAJAT KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
14	410/2022 RPFAM/314/2022	PURNA CHANDRA SAHOO-MP	NAGEN KUMAR BARIK
15	411/2022 RPFAM/323/2022	SAI PRASAD TRIPATHY-MP	SUSANTA KUMAR NATH
16	414/2022 CRLMP/2434/2022	RAKESH KUMAR @ RAKESH KUMAR SETH-MP	SUDHIR KUMAR
17	415/2022 CRLMP/1223/2022	ROHIT KUMAR JENA-MP	RANJAN KUMAR ROUT
18	507/2022 TRP(C)/458/2022	ROJALIN SWAIN-MP	TATHAGATA SAHOO
19	697/2022 FAO/159/2022	MANGLU HATI @ LINGARAJ HATI-MP	DEEPALI MAHAPATRA
20	698/2022 FAO/124/2017	SR.DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	
21	699/2022 FAO/450/2022	NALCO .LTD.-MP	PAMI RATH
22	700/2022 FAO/450/2022	NALCO .LTD.-MP	PAMI RATH
23	701/2022 FAO/451/2022	NALCO. LTD.-MP	PAMI RATH
24	702/2022 FAO/451/2022	NALCO. LTD.-MP	PAMI RATH
25	703/2022 FAO/452/2022	SUBASH CHANDRA SWAIN-MP	BIBHUTI BHUSAN SWAIN
26	783/2022	RABINDRA KUMAR BEHERA-MP	SATYA RANJAN MULIA

27	CRLREV/503/2022 784/2022	BIBHUTI BHUSAN BHOI @ KAINRU-MP	BHABANI SHANKAR DASPARIDA
28	CRLREV/570/2022 785/2022	BIBHUTI BHUSAN BHOI @ KAINRU-MP	BHABANI SHANKAR DASPARIDA
29	CRLREV/570/2022 786/2022	RAJENDRA KSHIRABDHI TANMAYA KANTA @ RAJENDRANATHAN AIR @ MITHYA KANHAR-MP	
30	CRLREV/571/2022 787/2022	JALIA MUNDA-MP	PARTHA SARATHI DAS
31	CRLREV/572/2022 788/2022	JALIA MUNDA-MP	PARTHA SARATHI DAS
32	CRLREV/572/2022 789/2022	JALIA MUNDA-MP	PARTHA SARATHI DAS
33	CRLREV/572/2022 790/2022	BIBEKANANDA PANDA-MP	SUBRATA KUMAR MOHANTY
34	CRLREV/39/2020 1217/2022	UJALBATI RAHA-MP	M/S.ANAM CH.PANDA
35	RSA/1/2019 1218/2022	NANDIKOTA PREM KUMAR-MP	S.SASI BHUSAN
36	RSA/327/2022 1219/2022	NANDIKOTA PREM KUMAR-MP	S.SASI BHUSAN
37	RSA/327/2022 1220/2022	O. KRISHNA MURTY-MP	DURGESH NARAYAN RATH
38	WPC(OAC)/2914/2014 1246/2022	TIKESWAR SAHOO-MP	BIRAJA PRASANNA DAS
39	CMP/1147/2022 1247/2022	CHITTARANJAN MOHAPATRA-MP	ABHIJIT DAS
40	CMP/1191/2022 1248/2022	CHITTARANJAN PATI-MP	SUKANTA KUMAR NAYAK
41	CMP/1192/2022 1355/2022	T. GOURI SANKAR-MP	KAPILA CHARAN NAYAK
42	MACA/645/2022 1356/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	
43	MACA/3/2019 1357/2022	DIJA@DURYODHAN JENA-MP	KARUNAKAR DAS
44	MACA/649/2022 1358/2022	DIJA@DURYODHAN JENA-MP	KARUNAKAR DAS
45	MACA/649/2022 1359/2022	ARJUN SENAPATI-MP	M/S.BIJAY KU.ROUT
46	MACA/1006/2017 1360/2022	ARJUN SENAPATI-MP	M/S.BIJAY KU.ROUT
47	MACA/1006/2017 1361/2022	ARJUN SENAPATI-MP	M/S.BIJAY KU.ROUT
48	MACA/1006/2017 1362/2022	SUPA BEWA-MP	M/S.BIJAY KU.ROUT
49	MACA/1004/2017 1363/2022	SUPA BEWA-MP	M/S.BIJAY KU.ROUT
50	MACA/1004/2017 1364/2022	SUPA BEWA-MP	M/S.BIJAY KU.ROUT
51	MACA/1004/2017 2031/2022	CHIAN PATRA-MP	M/S.SUKANTA KUMAR DALAI
52	CRLA/392/2016 2032/2022	SUDHIR BHUKTA-MP	M/S.BIJAYA LAXMI TRIPATHY
53	CRLA/323/2018 2033/2022	SURAJ SHARMA @ NEPU-MP	RABI NARAYAN MOHANTY
54	CRLA/1073/2022 2034/2022	SURAJ SHARMA @ NEPU-MP	RABI NARAYAN MOHANTY
55	CRLA/1073/2022 2035/2022	SURAJ SHARMA @ NEPU-MP	RABI NARAYAN MOHANTY
56	CRLA/1073/2022 2036/2022	RILA NAIK@NAYAK-MP	ASHOK KUMAR PATTNAYAK
57	CRLA/262/2016 2037/2022	RAJA @ BIJULI @ SADAM HUSAIN KHAN @ MALLICK-MP	MITAV TRIPATHY
	CRLA/1074/2022		

58	2038/2022 CRLA/1074/2022	RAJA @ BIJULI @ SADAM HUSAIN KHAN @ MALLICK-MAMITAV TRIPATHY	
59	2039/2022 CRLA/185/2017	LAXMAN BHUKTA-MP	M/S.BIJAYA LAXMI TRIPATHY
60	2040/2022 CRLA/1075/2022	ABHI MANGAR @ DILLIP NAYAK-MP	BISWAJIT NAYAK
61	2041/2022 CRLA/1075/2022	ABHI MANGAR @ DILLIP NAYAK-MP	BISWAJIT NAYAK
62	2042/2022 CRLA/1076/2022	NILAKANTHA MOHANTY-MP	NIRANJAN HOTA
63	2043/2022 CRLA/1076/2022	NILAKANTHA MOHANTY-MP	NIRANJAN HOTA
64	2099/2022 BLAPL/9767/2022	DANIEL MANDALA-MP	SUCHIT KUMAR NAYAK
65	2100/2022 BLAPL/4713/2021	NARESH ORAM-MP	
66	2101/2022 BLAPL/3710/2022	D. SURENDRA PATRA-MP	SUNIL KUMAR PALAI
67	2102/2022 BLAPL/10909/2022	NARASINGHA SAMANTARA-MP	DAYANANDA MOHAPATRA
68	2103/2022 BLAPL/9664/2022	MADHAB PRASAD MOHANTY-MP	MANOJ KUMAR MOHANTY
69	2104/2022 BLAPL/10668/2022	LALAT KUMAR PATI-MP	
70	2105/2022 BLAPL/1262/2022	NAMISH YADAV @ NAMISH KUMAR YADAV-MP	
71	2452/2022 ABLAPL/13111/2022	CHHABINDRA PRUSTY-MP	MANORANJAN DAS
72	2453/2022 ABLAPL/12127/2019	DIPU @ DIPAK KUMAR MOHAPATRA-MP	
73	2454/2022 ABLAPL/15155/2021	KISHORE MOHAN SUBUDHI-MP	PRASANTA KUMAR PANDA
74	2455/2022 ABLAPL/13037/2022	CHAGULU @ BASANTA BISWAL-MP	
75	2456/2022 ABLAPL/8758/2022	KRUSHNA CHANDRA SAHOO-MP	
76	2457/2022 ABLAPL/8894/2022	BIDYADHAR ROUT-MP	
77	2458/2022 ABLAPL/12726/2022	KRUSHNA CHANDRA SAHOO-MP	
78	2459/2022 ABLAPL/10045/2022	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO-MP	
79	2460/2022 ABLAPL/11960/2022	SANJAYA KUMAR SAHOO-MP	
80	2461/2022 ABLAPL/12617/2022	SANJAYA KUMAR SAHOO-MP	
81	2462/2022 ABLAPL/10057/2022	AMAR SAHOO @ AMARA SAHOO-MP	
82	2463/2022 ABLAPL/10691/2022	DHARANI DAS-MP	
83	2464/2022 ABLAPL/6754/2019	RABINDRA MALICK-MP	
84	2465/2022 ABLAPL/13229/2022	PIKUN MOHAPATRA @ GYANA PRAKASH MOHAPATRA-MP	
85	2466/2022 ABLAPL/11207/2022	MAHESH DALEI @ MAKARA-MP	
86	2857/2022 CRLMC/2311/2022	BIRSA DEVGAN-MP	PRIYA RANJAN SINGH
87	2858/2022 CRLMC/3680/2022	ANUPA KUMAR BEHERA-MP	DEEPAK KU SAHOO
88	2859/2022 CRLMC/3682/2022	KHIROD CHANDRA SING SOY@KHIROD SAY-MP	PRAKASH KUMAR MISHRA
89	2860/2022	PATHANI JENA-MP	ANITA SAHOO

90	CRLMC/3684/2022 2861/2022	GIRIDHAR CHOUDHURY-MP	DIPTI RANJAN BHOKTA
91	CRLMC/3686/2022 2862/2022	AMULYA VEER-MP	DIPTI RANJAN BHOKTA
92	CRLMC/3687/2022 2863/2022	BHAGABAN RATH-MP	M/S.CHOUDHURY PRANAT KUMAR MISHRA, BINI MI
93	CRLMC/2459/2018 2864/2022	SUDHANSU SEKHAR JENA-MP	S.S.JENA
94	CRLMC/2826/2022 2865/2022	AKSHYA DAS-MP	AKSHAYA KUMAR SAHOO
95	CRLMC/3688/2022 2866/2022	ASIT KUMAR @ CHINU-MP	CHANDANA MISHRA
96	CRLMC/3689/2022 2867/2022	RAJANIKANTA MAHALIK-MP	DIPAK RANJAN MISHRA
97	CRLMC/3691/2022 2868/2022	SUBASH @ SUBAS PRADHAN-MP	SIDHESWAR MOHANTY
98	CRLMC/3692/2022 2869/2022	RAMA KRUSHNA PATRO-MP	JYOTIRMAYA SAHOO
99	CRLMC/3694/2022 2870/2022	KAILASH AGRAWALLA @ KALIAASH CHANDRA AGRAWA	SARAN KUMAR DASH
100	CRLMC/3696/2022 2871/2022	PRASANNA KUMAR LENKA-MP	JYOTIRMAYA SAHOO
101	CRLMC/3697/2022 2872/2022	SATYA PRAKASH MOHAPATRA-MP	BISHNU PRASAD PRADHAN
102	CRLMC/3698/2022 2873/2022	S.TRUPTIMAYEE PRADHAN@SUSIL KUMAR PRADHAN-M	MANJAY KUMAR DAS
103	CRLMC/3699/2022 2874/2022	ASISH KUMAR MOHANTY@GULUA-MP	DEBASIS TRIPATHY
104	CRLMC/3700/2022 2875/2022	SABITA MAHALIK-MP	JYOTIRMAYA SAHOO
105	CRLMC/3704/2022 2876/2022	BIKRAMADITYA SAMAL-MP	SIDDHARTH PRASAD MISHRA
106	CRLMC/3705/2022 3756/2022	KANTI DEVI-MP	BANABIHARI RAY
107	WA/1603/2022 3757/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
108	WA/1605/2022 3758/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
109	WA/1605/2022 3759/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
110	WA/1610/2022 3760/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
111	WA/1610/2022 3761/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
112	WA/1610/2022 3762/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
113	WA/1609/2022 3763/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
114	WA/1609/2022 3764/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
115	WA/1609/2022 3765/2022	SECY., WATER RESOURCES DEPT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
116	WA/1611/2022 3766/2022	SECY., WATER RESOURCES DEPT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
117	WA/1611/2022 16174/2022	GOPAL PRASAD AGRAWAL-MP	SASWAT KUMAR ACHARYA
118	WP(C)/9920/2022 16175/2022	VIJIT KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
119	WP(C)/9923/2022 16176/2022	POOJA @ PUJA CHAWALA-MP	TANMAY MISHRA
120	WP(C)/32016/2022 16177/2022	MANORANJAN SAHANI-MP	GIRIJA SANKAR MOHANTY
	WP(C)/32019/2022		

121	16178/2022 WP(C)/32020/2022	MANORANJAN SAHANI-MP	GIRIJA SANKAR MOHANTY
122	16179/2022 WP(C)/26497/2022	PRAFULLA KUMAR NAYAK-MP	SATYANARAYAN MISHRA
123	16180/2022 WP(C)/32021/2022	KALI CHARAN DALEI-MP	AMITAV DAS
124	16181/2022 WP(C)/32021/2022	KALI CHARAN DALEI-MP	AMITAV DAS
125	16182/2022 WP(C)/21995/2014	CESU-MP	MR.B.K.NAYAK
126	16183/2022 WP(C)/21995/2014	CESU-MP	MR.B.K.NAYAK
127	16184/2022 WP(C)/32028/2022	M/S. TURRIS INFRATECH PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
128	16185/2022 WP(C)/4301/2021	LARSEN @ TOURBO LIMITED-MP	SATYA SMRUTI MOHANTY
129	16186/2022 WP(C)/27575/2022	M/S Z PLUS SURAKHYA SEVA, BBSR-MP	BISHNU PRASAD PRADHAN
130	16187/2022 WP(C)/32031/2022	AJIT KUMAR MINZ-MP	PRAMODA KUMAR DASH
131	16188/2022 WP(C)/17893/2011	PINAKDHAR SAMANTARAY-MP	M/S.BIREN S.TRIPATHY
132	16189/2022 WP(C)/32037/2022	KHIRABDI BEHERA-MP	ANIL KUMAR DAS
133	16190/2022 WP(C)/32038/2022	PRADIP KUMAR BEHERA-MP	SAILABALA JENA
134	16191/2022 WP(C)/32040/2022	TILOTAMA JENA-MP	SAILABALA JENA
135	16192/2022 WP(C)/20423/2017	BHAGYADHAR SAMAL-MP	S.P.NATH
136	16193/2022 WP(C)/32042/2022	RAGHAB JENA-MP	SAILABALA JENA
137	16194/2022 WP(C)/20577/2017	SASMITA KU.PADHI-MP	M/S.S.DAS
138	16195/2022 WP(C)/31258/2020	DR. CHOUBARGA NAIK-MP	
139	16196/2022 WP(C)/32047/2022	SURYAMANI DASH-MP	KRISHNA CHANDRA SAHU
140	16197/2022 WP(C)/19868/2022	AJIT KUMAR ROUT-MP	RAJENDRA KUMAR DASH
141	16198/2022 WP(C)/16384/2021	BINAYAK BAL-MP	GYANA RANJAN SETHI
142	16199/2022 WP(C)/32057/2022	KRUSHNA CHANDRA SAHOO-MP	SANTOSH CHANDRA ATABUDHI
143	16200/2022 WP(C)/32058/2022	BISWAJIT KARMAKAR-MP	JAGAMOCHAN PATTANAİK
144	16201/2022 WP(C)/35420/2020	CHINMAYEE PATNAİK-MP	KRISHNA CHANDRA SAHU
145	16202/2022 WP(C)/4798/2016	KRUSHNA CHANDRA SAHU-MP	
146	16203/2022 WP(C)/32060/2022	RAKESH MISHRA-MP	BAIDHAR SAHOO
147	16204/2022 WP(C)/32063/2022	M/S P.K.MINERALS PVT. LTD., KEONJHAR-MP	SUSANTA KUMAR DAS
148	16205/2022 WP(C)/37337/2021	ARBIND JAISWAL @ ARBIND KUMAR JAISWAL-MP	
149	16206/2022 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAİK-MP	SUDHANSHU SEKHAR PRATAP
150	16207/2022 WP(C)/32068/2022	BIJAYA BISWAL-MP	NETRANANDA BISWAL
151	16208/2022 WP(C)/32071/2022	PRAFULLA CHANDRA PADHI-MP	GOPINATH MISHRA
152	16209/2022	BATAKRUSHNA BEHERA-MP	ABHIRAM SWAIN

153	WP(C)/32072/2022 16210/2022	RABINDRA BEHERA-MP	DWARIKA PRASAD MOHANTY
154	WP(C)/32074/2022 16211/2022	KHAGESWAR SINGHA-MP	UMAKANT SAHOO
155	WP(C)/27352/2022 16212/2022	KABITA PARIDA-MP	KUNAL KUMAR SWAIN
156	WP(C)/32079/2022 16213/2022	MIHIR KUMAR SAHOO-MP	ADITYA KUMAR PATANAİK
157	WP(C)/32080/2022 16214/2022	PRANATEE ROUT-MP	ADITYA KUMAR PATANAİK
158	WP(C)/32082/2022 16215/2022	PRAGATI BHUYAN-MP	ADITYA KUMAR PATANAİK
159	WP(C)/32084/2022 16216/2022	M/S.NATIONAL ENTERPRISES-MP	M/S.AMAR KU.MOHANTY
160	WP(C)/26000/2017 16217/2022	SUMITRA PANDA-MP	SATYABRATA MOHANTY
161	WP(C)/32089/2022 16218/2022	KALINGA WARRIOR SECURITY SERVICE-MP	RAKESH BEHERA
162	WP(C)/32090/2022 16219/2022	ANANTARAM MAJHI-MP	GANESH PRASAD SAMAL
163	WP(C)/32091/2022 16220/2022	PRAMOD GOCHAYAT-MP	
164	WP(C)/26207/2022 16221/2022	PRITANSHU PRIYADARSHINI BISWAL-MP	CHITTA RANJAN DASH
165	WP(C)/32112/2022 16222/2022	BALAN MAJHI-MP	SAMEER KUMAR DAS
166	WP(C)/32118/2022 16223/2022	LOKANATH PANDA-MP	PABITRA KUMAR NAYAK
167	WP(C)/32125/2022 16224/2022	GOPINATH MOHANTY-MP	MANORANJAN MISHRA
168	WP(C)/33475/2021 16225/2022	GOUTAM CHANDRA GOLDAR-MP	MANORANJAN MISHRA
169	WP(C)/33481/2021 16226/2022	RAGHUNATH CHOUDHURY-MP	MANORANJAN MISHRA
170	WP(C)/33478/2021 16227/2022	CHITTA RANJAN MISHRA-MP	RABI NARAYAN BEHERA
171	WP(C)/32135/2022 16228/2022	TRIPATI TANUJA BAL-MP	SAROJ KUMAR DASH
172	WP(C)/32153/2022 16229/2022	SATYANARAYAN MOHAPATRA-MP	PRONOY MOHANTY
173	WP(C)/32164/2022 16230/2022	SRIKANT KUMAR PADHY-MP	PRONOY MOHANTY
174	WP(C)/32172/2022 16231/2022	MILI ROUT-MP	SUPRAVA BEHERA
175	WP(C)/11093/2022 16232/2022	MAIKEL KARMEE-MP	SUPRAVA BEHERA
176	WP(C)/10670/2022 16233/2022	HARICHANDAN PRADHAN-MP	SUPRAVA BEHERA
177	WP(C)/10657/2022 16234/2022	NARAYAN PRASAD BARIK-MP	SUPRAVA BEHERA
178	WP(C)/10665/2022 16235/2022	PARAMANAND RANA-MP	SUPRAVA BEHERA
179	WP(C)/11087/2022 16236/2022	KHUSBU MUKHI-MP	SUPRAVA BEHERA
180	WP(C)/13037/2022 16237/2022	RAJAT KUMAR MISHRA-MP	TANMAY MISHRA
181	WP(C)/32174/2022 16238/2022	TIKULANANDA BAG-MP	SUPRAVA BEHERA
182	WP(C)/10666/2022 16239/2022	PRAKASH SAHOO-MP	SUPRAVA BEHERA
183	WP(C)/11095/2022 16240/2022	RANJAN MOHARANA-MP	SUPRAVA BEHERA
	WP(C)/11084/2022		

184	16241/2022 WP(C)/10663/2022	SUNIL MAHANANDA-MP	SUPRAVA BEHERA
185	16242/2022 WP(C)/11077/2022	JASMAN KALO-MP	SUPRAVA BEHERA
186	16243/2022 WP(C)/11091/2022	TAFIK ALLI-MP	SUPRAVA BEHERA
187	16244/2022 WP(C)/30100/2022	SUBHASHREE SUBHASMITA SUBUDHI-MP	INDRAMANI SAHOO
188	16245/2022 WP(C)/30095/2022	SNIGDHA DASH-MP	INDRAMANI SAHOO
189	16246/2022 WP(C)/30098/2022	JAYASHREE JENA-MP	INDRAMANI SAHOO
190	16247/2022 WP(C)/32180/2022	MANAB CHANDRA GHOSH-MP	SIDHESWAR MOHANTY
191	16248/2022 WP(C)/32182/2022	DAMODAR BHOI-MP	NIRANJAN MAHARANA
192	16249/2022 WP(C)/32183/2022	PRABHAT KUMAR DEY-MP	SATYAJIT MOHAPATRA
193	16250/2022 WP(C)/32184/2022	SADASIBA SWAIN-MP	RAMDAS ACHARY
194	16251/2022 WP(C)/32181/2022	HEMANTA KUMAR JENA-MP	GOUTAM KUMAR ROUSTRAY
195	16252/2022 WP(C)/26995/2022	KORESA BIBI-MP	SUKANTA KUMAR NAYAK 2
196	16253/2022 WP(C)/32188/2022	RUCHI ICE CREAM FACTORY, GANJAM-MP	SOMADARSAN MOHANTY
197	16254/2022 WP(C)/32190/2022	B.SATYANARAYAN-MP	MANAS CHAND
198	16255/2022 WP(C)/26977/2020	DHIRENDRA PANDA-MP	(MR.D.SAHU)
199	16256/2022 WP(C)/32201/2022	GOLAM RASUL KHAN-MP	HRUDANANDA MOHAPATRA
200	16257/2022 WP(C)/32202/2022	SULOCHANA BEHERA-MP	RANJAN KUMAR ROUT
201	16258/2022 WP(C)/32209/2022	RADHARANI RAUT-MP	BISWAJIT NAYAK
202	16259/2022 WP(C)/32211/2022	PITAMBAR PUHAN-MP	GANESH PRASAD SAMAL
203	16260/2022 WP(C)/32214/2022	SATYANANDA MOHANTA-MP	RAJIV KUMAR MAHANTA
204	16261/2022 WP(C)/32212/2022	BISWAMBAR NAIK-MP	SOUMYA RANJAN MOHANTY
205	16262/2022 WP(C)/32216/2022	NIROJ KUMAR NAYAK-MP	BISWAJIT NAYAK
206	16263/2022 WP(C)/32219/2022	SATYENDRA NATH KHAN-MP	SAMIR KUMAR MISHRA
207	16264/2022 WP(C)/32218/2022	AXIS BANK LTD., BBSR-MP	RAJJEET ROY
208	16265/2022 WP(C)/32220/2022	AXIS BANK LTD., BBSR.-MP	RAJJEET ROY
209	16266/2022 WP(C)/7299/2018	BABULI BASANTIA-MP	M/S.DEBASNAN DAS